

ITEM NO.15

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal(C) No(s). 17085-17086/2021

PRADEEP KUMAR KHANNA & ORS.

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

WITH

SLP(C) No. 17347-17348/2021 (XI)

Date : 07-08-2023 These petitions were called on for hearing today.

For Petitioner(s)

Mr Rahul Jain, AOR
Mr. Rahul Jain, Aor, Adv.
Ms. Smitakshi Talukdar, Adv.

For Respondent(s)

Mr Ayush K Dubey, Adv.
Mr. Abhishek Chaudhary, AOR
Mr. Ayush Dubey, Adv.
Mr. Sarwa Nand Dubey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Both matters

Common respondent nos.2 to 4 are granted four weeks' time as final opportunity for filing counter affidavit.

Service is complete on common respondent no. 1 but none has entered appearance.

At the end of the period aforesaid, whether counter affidavit is filed or not, Registry to process the matters for listing before the Hon'ble Court as per rules.

H. SHASHIDHARA SHETTY
Registrar